no injustice is done to a competent officer who has contributed to the improvement of the working of the BHEL.

REFERENCE TO THE ALLEGED IRREGULARITIES MADE IN AP-POINTMENTS OF TOP PERSON-NEL IN THE BONGAIGAON PET-RO CHEMICAL COMPLEX

SHRI DINESH GOSWAMI (Assam): Sir, I thank you very much for having given me the permission to raise an important matter, a matter of urgent public importance, and I would like to draw the attention of the Minister of Petroleum and Chemiclas, through you.

Sir, this relates to the Bongaigaon Petro-Chemical Complex which Bongaigaon, established in Assam with the objective of (a) strengthening the petroleum industry and quick economic development in region and to provide opportunities to the local unemployed boys to employment in that particular ject. But, Sir, unfortunately, spite of the repeated assurances from the Government that this project would be commissioned soon, the date of commissioning has been deferred from time to time for one reason or the other. It also appears that in matters of appointment to very important posts, a vicious circle has developed there. The top posts of captive power plant, which is a very important plant for the purpose οf commissioning of this project, been filled by persons from the Renusagar Power Plant, a private power plant belonging to the Birlas. The deserving candidates, who are local rejected in candidates, have been order to accommodate people from the Renusagar Power Plant. I went to draw the attention of the Minister concerned and the Government to a glaring case of dubious employment which is the case of appointment of a Chief Chemist who has been brought from the Renusagar \mathbf{Power} Plant. though he did not possess the requisite qualifications for the job of Chief Chemist of the refinery. Soon after that, it was found that he did not possess the requisite qualifications. for holding the post of Chief Chemist and he was sent for training. for the purpose of getting trained for the job of Chief Chemist. were many other candidates possessed the qualifications necessary for this post, but they were not selected. The unfortunate result of the e anomalies has been that the first unit of the crude distillation plant is reported to be almost ready but the captive power plant has not oecome ready with the result that there has been delay in commissioning consequently a tremendous loss the Government exchequer. In matters of employment, or of appointment even to lower posts, Sir, again a vicious circle has grown. Today, examinations are being held in four places for the purpose of filling up of posts, even lower posts, and the examinations are held now at Gauhati, Delhi, Bombay and Madras. Sir, L have made inquiries and I have found that such examinations are conducted in different places only in those cases of national undertakings which have their branches all over the country like the nationalised banks. But the Bongaigaon Petro-Chemical Complex is a complex which is a local complex and in such cases, such type of examinations in different places ought to have never take place. For example, in the case of the IPCL at Baroda, which is a project of much greater magnitude than the BPCC, the examinations take place only at Baroda and in no other part of the country. The result has been that though there was an announcement in the House that this project is meant to improve the potentialities of employment local talents in the different jobs, this has been denied to them now. has caused tremendous resentment in the area and I take this opportunity to draw the attention of the

[Shri Dinesh Goswami]

Re disfiguring of

and through you, Sir, the attention of the Minister of Petroleum Chemicals to this problem and I hope he will inquire into it and enlighten this House about the complaints that I have brought before the House new. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Mr. Shvam Lal Yadav.

REPORTED REFERENCE TO THE GANDHIJI'S \mathbf{OF} DISFIGURING STATUE NEAR JULLUNDUR

श्री क्यामलाल यादव (उत्तर प्रदेश) माननीय उपसभापति महोदय, मैं श्रापकी अनमति से सदन का और सरकार का ध्यान एक वहत ही शर्मनाक घटना की तरफ आकर्पित करना चाहता हूं। 9 मई की प्रात: जालंधर में कम्पनी बाग में वहां के लोगों ने देखा कि बाग में जो महात्मा गांधी की स्रादम कट मृति लगी हइ थी उसको कोलतार से ग्रीर काले रंग से विल्कुल पोत दिया गरा है। इसके साथ साथ वहां पर चप्पलें मिलों ग्रौर एक झोला भी मिला और रंग का एक वर्तन भी मिला जिसमें वह रंग रखा हुग्रा था। इस सम्बन्ध में वहां के नागरिको मे बहुत जबर्दस्त रोष की भवना उत्पन्न हुई है और वहां पर कई मीटिंगें हुईं। वहां के लोगों का यह फैसला कि अगर सरकार ने तत्काल श्रपराधियों को नहीं पकड़ा तो वहां पर धरना दिया जाएगा ग्रौर उसके लिए ग्रान्दोलन श्रीर प्रदर्शन भी किए जाएंगे । अब तक पुलिस ने कोई कार्यवाही नहीं की है। किसी भी अपराधी को पकड़ने में वह असफल I P.M.

रही है। मान्यवर, मैं इसलिये इस सदन ग्रौर सरकार का ध्यान इस ग्रोर ग्राकृष्ट करना चाहता हं कि उंजाब में एक ऐसी सरकार है जो कि साम्प्रदायिक भावना को महत्व देती है स्रौर स्राज देश में गांधी जों

के प्रति जो वातावरण बनाया जा रहा है म्राज यहां पर गांधी जी के हत्यारों की प्रशस्ति की जाती है, उस वातावरण में बद्धि की जा रही है। मैं समझता हं कि इमी का परिणाम है कि जालन्धर में जहां पर साम्प्रदायिक भावनाम्रों से प्रेलित एक सरकार इस जनता पार्टी के सहयोग से स्थापित है, उसने जान-बुझ कर इस कार्य की हिमाकत की ग्रौर इसे प्रोत्साहन दिया ग्रीर मझे लगता है कि जो लोग गांधी जी की समाधि पर शपथ लेकर यहां सरवार की महियों पर बैठे है, उनकी ग्रात्मा को, उनके स्वाभिमान को इस घटना से कोई डेस नहीं लगी है। मझे दख के साथ कहना पड़ता है कि के न्द्रीय सरकार ने इस सम्बन्ध में कोई कार्यवादी नहीं की, न कोई इस संबंध में बयान दिया। गह राज्य मंत्री जी यहां बैठे हुए है, क्या वह वतलाने की क्या करेगे कि उन्होंने इस संबध में क्या कार्यवाही की है ? इस घटना से सारे देश में रोष उत्पन्न हुआ है और इससे इस धारणा को वल मिला है कि स्राज सरकार में ऐसे तत्वों की प्रधानता है जो महात्मा गांधी का ग्रादर नहीं करते है। इमलिये महोदय, मैं त्रापके माध्यम से गृह मंत्री से कहना चाहता हं कि वह इस घटना की केन्द्रीय जांच व्यूरो की तरफ से जांच कराये। मुझे श्राशंका है कि वह की प्रदेशीय सरकार बहुत ही ढिलाई से कार्यवाही श्रौर श्रन्त में लीपायोती कर देगी, कोई पकड़ा नहीं जा सकेगा ग्रौर किसी ग्रादमी को ग्रपराधी घोषित नहीं किया जा सकेगा । स्रगर इस पर कोई कार्यवाही नहीं हुई तो ऐसी मुर्ति जालंधर में ही नहीं, देश के अनेक भागों में रखी हुई है, अनेक नगरों में देश के जन मानस की भावनास्रों को प्रकट करने के लिए महात्मा गांधी की मित्यां है। ग्रगर इस तरह की हिमाकत जालंधर में शुरू होती है, तो इससे सारे देश में एक विषैला वातावरण उत्पन्न होगा । इसलिये मैं श्रापके माध्यम से सरकार से अनुरोध करना